

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 30<sup>th</sup> January, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	<b>I.A. No. 20/2019 IN</b> Original Application No. 111/2018	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Gigi C. George, Adv. for R-1 Mr. Dhruv Pal, Adv. for GPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	<b>Execution Application No. 49/2018</b> (I.A. No. 23/2019) IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant  Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. P. S. Bindra, Adv. for R-2 Mr. Ajay Jain, Adv. for R-3 & 4 Mr. Devanshu Lehiry, Adv. for R-5
<b>FOR HEARING</b>			
3.	Original Application No. 54/2016	Suryajyoti Singh Paul Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Advs. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. A. K. Prasad, Adv. for Ministry of Health & Family Welfare Mr. Rajkumar, Adv. for CPCB Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv.
4.	Original Application No. 626/2016 (M.A. No. 1672/2018 & I.A. No. 05/2019)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
5.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Gaurav Agarwal, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.

6.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamsbery, AAG for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Ms.S. Laxmi Iyer, Adv. for Birla Corp. & Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6
7.	<b>Execution Application No. 05/2018 IN</b> O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. A. K. Prasad, Adv. for CGWA Mr. Rahul Narayan, Adv. for R-9
8.	Original Application No. 63/2018 (M.A. No. 1116/2018 & M.A. No. 1403/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Ms. Ambika Vohra, Adv. for R-6
9.	Original Application No. 425/2018 <b>(M.A. No. 1796/2018)</b>  <b>WITH</b>	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Dr. Vijendra Mahndiyan, Adv. for R-5 Ms. Sweta Rani, Adv. for R-6
10.	Original Application No. 839/2018	Suresh Chandra Yadav & Anr. Vs. State of U.P. & Ors.	Mr. Anant Agarwal & Ms. Sweta Rani, Advs. for Applicant

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Date : 30<sup>th</sup> January, 2019  
Time : 03.00 P.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 01/2018 (M.A. No. 04/2018)  <b>WITH</b>	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Balendu Shekhar, Adv. for R-1, 5 & 8 Ms. Priyanka Sinha, Adv. for R-4 & 7 Ms. Deepa Rai, Adv. for CERL Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for M/o Railways Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Soumyajit Pani, Adv. for Odisha
2.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016 & M.A. No. 860/2016)  <b>WITH</b>	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for MoR
3.	Original Application No. 470/2015 (M.A. No. 1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7 Mr. Om Prakash, Adv.

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